

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

11. C.A. 45/2023

Intervention Petition 1/2023

Intervention Petition 3/2022

I.A. 124/2022

In

C.P.(CAA)/209/MB/2022

IN

C.A.(CAA)/204/MB/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

MS. MADHU SINHA, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.03.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited.

SECTION 230(1) of Companies Act, 2013

ORDER

Counsel for the Applicant/ IndusInd Bank, Mr Peshwan Jehangir a/w Mr Vishnu Sriram, Mr Haabil Vahanvaty, Ms Roselin Alex, Ms. Pratiksha Agrawal i/b Khaitan & Co., counsel for the Applicant in IA No.124 of 2022, Mr. Karl Tamboly, Mr. Nishit Dhruva, Niyati Merchant, Ms. Meghna Arvind i/b MDP & Partners and counsel for the Petitioner/Intervener, Mr. Janak Dwarkadas, Mr. Zal Andhyarujina a/w Mr. Nitesh Jain, Mr. Siddharth Ranade, Ms. Vatsala Kumar, Ms. Shreya Mundra, Mr. Aniruddha Banerji, Mr. Atharva Gade I/b Trilegal, Mr. Ravi Kadam a/w Mr. Karl Tamboly a/w Shanay Shah a/w Adv Rahul Mahajan a/w Adv Amit Surve a/w Adv Mohnish Bhasin a/w Adv Saket Pawar i/b M/s Fortitude Law Associates are present through virtual hearing.

C.A. 45/2023

The above application is filed by the Applicant, M/s. IndusInd Bank Limited for withdrawing the above Company Application opposing approval of the scheme.

The counsel appearing for the applicant submits that the Applicant and the Zee Entertainment Enterprises Limited (“ZEEL”) have resolved their disputes by making payment of the Settlement Amount (as defined in the Settlement Agreement) and reached an amicable settlement as recorded in a Settlement Agreement Dated 29.03.2023 and prayed for withdrawal of the Company Application bearing No. 45 of 2023.

After hearing the submissions of counsel appearing for the Applicant. The above C.A. is **allowed** and stands disposed of as withdrawn.

List other pending applications high on board on **13.04.2023**.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)